

LOK SABHA
UNSTARRED QUESTION NO. 3603
TO BE ANSWERED ON 22.03.2023

TRADE AGREEMENTS

3603. COL. RAJYAVARDHAN RATHORE:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the details of the impact of major trade agreements with various countries on the textile sector in India including percentage change in Indian textile exports to respective countries post-agreement;
- (b) the employment generated in the sector and the growth of textile hubs over the years, especially after 2014, resulting from trade agreements and otherwise;
- (c) the steps taken by the Government to uplift textile workers dealing with demand change resulting from recessionary global economic conditions along with the State-wise details of number and percentage of workers who have received benefits of such initiatives particularly in Rajasthan; and
- (d) the State-wise list of funds allocated and utilised for various schemes by the Government for the promotion of textiles during the past three years?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

- (a): India has so far signed 13 Free Trade Agreements (FTAs) including recently concluded agreement with UAE and Australia; and 6 Preferential Trade Agreements (PTAs) with various trading partners. The trade agreement has facilitated the export of Indian goods including textiles.
- (b): The textile industry provides direct employment to around 45 million people in the country.
- (c): Government is implementing various schemes viz, Production Linked Incentive (PLI) Scheme, Pradhan Mantri Mega Integrated Textile Region and Apparel (PM MITRA), SAMARTH (Scheme for Capacity Building in Textile Sector), Silk Samagra, National Handloom Development Programme, National Handicraft Development Programme, Integrated Wool Development Programme (IWDP), National Technical Textile Mission (NTTM), Scheme for Integrated Textile Parks (SITP) etc. catering exclusively for development of textile sector in the country including the State of Rajasthan.
- (d): Funds under the scheme are not allocated state-wise. The allocations of funds are done scheme-wise on pan India basis.
